

Exemption of M/s. Chemicals and Fibres of India Ltd. under E.P.F. Act

***501. PROF. MADHU DANDAVATE:** Will the Minister of LABOUR be pleased to state:

(a) whether his Ministry has rejected the claim of M/s. Chemicals and Fibres of India Limited for exemption under section 17 of the Employees Provident Funds Act on the basis of company's plea that its provident fund scheme was more beneficial to employees as compared to Government's scheme;

(b) if so, the grounds on which the claim for exemption has been rejected; and

(c) whether the chemicals and fibres of India Employees Union has also favoured the company's scheme as against the Government's Employees' Provident Fund Scheme?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): The Provident Fund Authorities have intimated as under:—

(a) and (b). Under the provisions of Section 17(1) of the Employees' Provident Funds and Family Pension Fund Act, 1952 the State Government of Maharashtra is the appropriate Government for grant of exemption in this case. The State Government has rejected the Company's application for exemption as according to them the benefits available under the Provident Fund Rules of the Company are less favourable than those available under the Employees' Provident Funds Scheme, 1952.

(c) Yes, but other Unions are reported to have opposed the request for exemption.

Loss incurred by Jessop & Co.

***502. SHRI SAKTI KUMAR SARKAR:** Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Jessop & Co. has suffered a loss of Rs. 1458 lakhs after it became a public sector company from 1st April, 1973;

(b) if so, the capital invested vis-a-vis the loss suffered by this unit and the percentage of installed capacity which is being utilised by this unit;

(c) the month-wise production, six month before taking over and six month after take over; and

(d) the action being taken by Government to utilise the rated capacity?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI): (a) Jessop & Company became a Government Company with effect from 1st April, 1973. During 1973-74, the Company is expected to incur a loss of Rs. 432 lakhs approximately entirely due to backlog of unremunerative orders;

(b) (i) Out of the paid-up capital of Rs. 224.00 lakhs, Government investment is to the extent of Rs. 114.33 lakhs:

(ii) The present level of utilisation of installed capacity is approximately 70 per cent;

(c) Production (Rs. lakhs).

Pre-April 1973		Post-April 1973	
October '72	111	April '73	102
November '72	136	May '73	201
December '72	152	June '73	178
January '73	156	July '73	183
February '73	174	August '73	152
March '73	178	September '73	137
	907		953

(d) Constraints in the way of better utilisation of the capacity of the Company so far have been low labour productivity, erratic power supply, uneven and untimely supply of raw materials and components and acute shortage of working capital due to backlog of unremunerative orders resulting in losses. Government have taken up the question of adequate and regular power supply to Jessops with the Government of West Bengal. Timely steps have also been taken to ensure the supply of raw material and components. Efforts are also being made to improve the working capital situation of the Company.

राज्यों में सरकारी अस्पताल/श्रीपथालय

* 503. श्री जगन्नाथराव जोशी : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि

(क) प्रत्येक राज्य में कितनी व्यक्तियों के पीछे एक अस्पताल उपलब्ध है

(ख) इसी प्रकार कितने व्यक्तियों के पीछे एक सरकारी श्रीपथालय उपलब्ध है; और

(ग) पहली पंचवर्षीय योजना आरम्भ होने के समय उपयुक्त भाग (क) तथा (ख) के सम्बन्ध में स्थिति क्या थी ?

स्वास्थ्य और परिवार नियोजन मंत्री (डा० कृष्ण सिंह) : (क) और (ख) . पहली जनवरी, 1971 की स्थिति के अनुसार सूचना का एक विवरण सभा पटल पर रख दिया गया है ।

(ग) पहली पंचवर्षीय योजना के शुरु में कुल 8600 अस्पताल और श्रीपथालय थे । प्रत्येक अस्पताल/श्रीपथालय द्वारा कितनी जनसंख्या का सुविधाएं पहुंचाई गईं, उसकी राजस्व गृहना इस समय उपलब्ध नहीं है ।

विवरण

पहली जनवरी 1973 की स्थिति के अनुसार

क्रमांक राज्य/मध्य शासन क्षेत्र का नाम

कुल कुल प्रति लाख के अस्पताल श्रीपथालय जिसमें कितनी जनसंख्या का सुविधाएं पहुंचाई गईं ।

		प्रति प्रति अस्पताल श्रीपथालय			
1	2	3	4	5	6
1	आन्ध्र प्रदेश	417	691	1.08	0.65
2	असम	214	429	0.65	0.17
3	बिहार	139	1049	1.18	0.55
4	गुजरात	136	1466	2.05	0.19
5	हरियाणा	76	160	1.36	0.65
6	हिमाचल प्रदेश	19	425	0.89	0.08
7	जम्मू और कश्मीर	34	603	1.41	0.08
8	केरल	119	433	1.86	0.51
9	मध्य प्रदेश	203	142	2.14	3.06
10	महाराष्ट्र	414	997	1.26	0.52